

[Shri F. H. Mohsina]

tion No. G.S.R.: 503 in Gazette of India dated the 10th April, 1976.

- (x) The All India Services (Death-cum-Retirement Benefits) Fourth Amendment Rules, 1976, published in Notification No. G.S.R. 504 in Gazette of India dated the 10th April, 1976.

- (xi) The Indian Administrative Service (Fixation of Cadre Strength) Eighth Amendment Regulations, 1976, published in Notification No. G.S.R. 505 in Gazette of India dated the 10th April, 1976.

[Placed in library. See No. LT-10715/76.]

(2) A copy of the Ministers' (Allowances, Medical Treatment and other Privileges) Amendment Rules, 1976, (Hindi and English versions) published in Notification No. G.S.R. 291(E) in Gazette of India dated the 8th April, 1976, under sub-section (2) of section 11 of the Salaries and Allowances of Ministers Act, 1952. [Placed in library. See No. LT-10716/76.]

11.47½ hrs.

**COMMITTEE ON PRIVATE
MEMBERS' BILLS AND RESOLU-
TIONS**

SIXTY-THIRD REPORT

SHRI G. G. SWELL (Autonomous Districts): I beg to present the Sixty-third Report of the Committee on Private Members' Bills and Resolutions.

11.48 hrs.

PUBLIC ACCOUNTS COMMITTEE

**TWO HUNDRED AND SIXTEENTH & TWO
HUNDRED AND TWENTIETH REPORTS**

SHRI H. N. MUKERJEE (Calcutta—North-East): I beg to present the following Reports of the Public Accounts Committee:—

- (1) Two Hundred and Sixteenth Report on Action Taken by Government on the recommendations contained in their Hundred and Sixty-sixth Report on 'Ban on Trade with Portugal and BOAC Gold Smuggling Case'.
- (2) Two Hundred and Twentieth Report on 'Delays in furnishing Action Taken Notes' by Government.

11.48½ hrs.

ESTIMATES COMMITTEE

**NINETY-NINTH, HUNDRED FIRST &
NINETIETH REPORTS**

SHRI TULSIDAS DASAPPA (Mysore): I beg to present the following Reports of the Estimates Committee:—

- (1) Ninety-ninth Report on the Ministry of Home Affairs—Union Territory of Chandigarh.
- (2) Hundred-first Report on the Ministry of Shipping and Transport—Border Roads.
- (3) Ninetieth Report on Action Taken by Government on the recommendations contained in their Sixty-eighth Report on the Ministry of Energy (Department of Coal)—Availability and Distribution of Coal.